



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu

Notification
Jammu, the 23rd January, 2018

SRO 37.- In exercise of the powers conferred by section 146 of the Jammu and Kashmir Goods and Services Tax Act, 2017 (Act No. V of 2017) read with section 20 of the Integrated Goods and Services Tax Act, 2017 (13 of 2017), and in supersession of the notification of the Finance Department SRO 299 dated 18.07.2017, except as respects things done or omitted to be done before such supersession, the State Government hereby notifies www.gst.gov.in as the Common Goods and Services Tax Electronic Portal for facilitating registration, payment of tax, furnishing of returns and computation and settlement of integrated tax and www.ewaybillgst.gov.in as the Common Goods and Services Tax Electronic Portal for furnishing electronic way bill.

Explanation.-

- (1) For the purposes of this notification, "www.gst.gov.in" means the website managed by the Goods and Services Tax Network, a company incorporated under the provisions of section 8 of the Companies Act, 2013 (18 of 2013); and
- (2) For the purposes of this notification, "www.ewaybillgst.gov.in" means the website managed by the National Informatics Centre, Ministry of Electronics & Information Technology, Government of India.

This notification shall be deemed to have come into force with effect from the 16th day of January, 2018.

By order of the Government of Jammu and Kashmir.

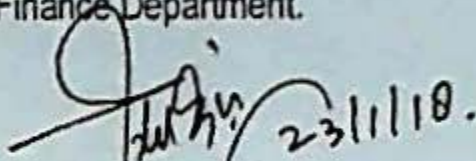
Sd/-
(Navin K. Choudhary), IAS
Commissioner/Secretary to Government,
Finance Department.
Dated: 23- 01 - 2018.

No: ET/Est/119/2017

Copy to the:-

1. Secretary, GST Council, New Delhi.
2. All Financial Commissioners.
3. Principal Resident Commissioner, J&K Government, New Delhi.
4. Principal Secretary to Hon'ble Governor.
5. All Principal Secretaries to Government.
6. Principal Secretary to Hon'ble Chief Minister.

- All Commissioner/Secretaries to Government.
Divisional Commissioner, Jammu/Kashmir.
Excise Commissioner, J&K, Srinagar.
0. Commissioner, Commercial Taxes, J&K, Srinagar.
 1. Additional Commissioner Commercial Taxes (Adm) Jammu/Kashmir.
 2. Additional Commissioner Commercial Taxes Tax Planning, J&K.
 3. Private Secretary to Hon'ble Minister for Finance.
 4. Private Secretary to Hon'ble Minister of State for Finance.
 5. President Kashmir Chamber of Commerce & Industry, Kashmir.
 16. President Federation of industry, Kashmir.
 17. President Chamber of Commerce and Industry , Jammu.
 18. President Industries association, Bari Brahmna, Jammu.
 19. President Tax Bar Association, Jammu/ Srinagar.
 20. General Manager, Government Press Jammu/ Kashmir.
 21. Private Secretary to Commissioner/ Secretary to Government, Finance Department.
 22. Government order file/Stock/Finance website.


(Dr. Aadil Fareed)

Under Secretary to the Government
Finance Department